NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.70/(MAH)/2014

CORAM:

Present:

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE PARTIES:

Mr. B V Kshatriva & Ors.

V/s.

M/s. Bhikusa Papers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

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ORDER

T.C.P. No.70/397-398/CLB/MB/MAH/2014

- The Learned Representatives of both the sides are present.
- It is represented by the Counsel of the Petitioner that they are trying for an Amicable Settlement and in order to facilitate the same, the matter is posted to 18.01.2018 for reporting compliance.

Sd/-

11.12.2017

Aah

BHASKARA PANTULA MOHAN

Member (Judicial)